

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE)
CHENNAI**

ORIGINAL APPLICATION No: 168 of 2020 (SZ)

With

ORIGINAL APPLICATION NO. 25 OF 2021 (SZ)

With

ORIGINAL APPLICATION NO. 140 OF 2021 (SZ)

Tribunal on its own motion Suo Motu Based
on the news item in India Express Newspaper,
Chennai edition Dated: 25.08.2020, "Sewage
discharged into Open SWDs irks Porur
residents"

.....Applicant(s)

Versus

- 1) The Principal Secretary to Government
Public Works Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600009.
- 2) The Secretary to Govt. of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600009.
- 3) The Principal Secretary to Govt. of Tamil Nadu,
Health and Family Welfare Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600009.



**Superintending Engineer (South West)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.**

Superintending Engineer (South West)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

- 4) Additional Secretary to Govt. of TamilNadu,
Municipal Administration and Water
Supply Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600009.
- 5) The Chairman,
Tamil Nadu Pollution Control Board,
No. 76, Anna Salai,
Guindy, Chennai,
Tamil Nadu 600 032.
- 6) The District Collector,
Chennai District,
District Collectorate Office,
No. 62, Rajaji Street, 4th Floor,
Chennai- 600 001.
- 7) Greater Chennai Corporation,
Rep. by its Commissioner,
Ripon Building,
Chennai 600 003.
- 8) Vanagaram Panchayat,
Chokkalingam Naicker 5th St,
Ganapathi Nagar,
Vanagaram, Chennai,
Tamil Nadu – 600 095.
- 9) National Highway Authority of India (NHAI)
Project Director,
SRI Tower, 3rd Floor DP-34 (SP),
Industrial Estate, Guindy,
Chennai – 600 032.
(R8 & R9 Suo Motu impleaded as per
the order of the Tribunal dated
13.01.2021)
- 10) Chennai Metropolitan Water Supply
and Sewerage Board (CMWSSB)
represented by its Managing Director,
Santhome Road,
MRC Nagar, Chennai – 28.
(R10 Suo Motu impleaded as per the
order of the Tribunal dated
16.03.2021)

... Respondent (s)



Superintending Engineer (South West)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

REPORT FILED BY THE 10th RESPONDENT

I, Thiru.R.Kannan, S/o C.Ramasamy, Hindu, aged about 58 years now working as Superintending Engineer (SW) in the Chennai Metropolitan Water Supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows.

1. I am the Superintending Engineer (SW) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and I am well acquainted with the facts of the case from the connected files. I filed this report on behalf of the 10th Respondent.
2. I humbly submit that the Hon'ble National Green Tribunal, Southern Zone sought for the action taken report against the lorry owner for decanting sewage into the storm water drain.
3. The Respondent herein preferred a criminal complaint before the Inspector of Police Ambattur and FIR No.551 of 2021 was registered in T-15 SRMC Police Station against the driver & owner of the concerned lorry bearing registration No. TN 20 W 2777. Both the owner and Driver of the concerned vehicle were arrested and released on bail. Further the Police have informed that charges have been framed against them and that the charge sheet is ready and is before the Judicial Magistrate Poonamalle for taking cognizance of the offence.
4. It is submitted that this Hon'ble Tribunal that directed the Respondent herein to furnish the details regarding the driver and owner of the Lorry, the details are as follows:

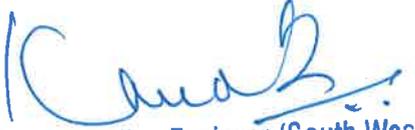
- a. Mr.Kannan, Age 28 - Driver
S/O Sudalai Andi Devar,
No 1/24, Karuppusamy koil street,
Thiru Kalaneerpuram, Sathuranga Kulam
Thirunelveli District.


Superintending Engineer (South West)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

b. Tmt. Arputham, Age 63, -Owner
W/o Natesan,
No 1/32, Kannabiran street,
Noombul, Chennai 76.

5. It is therefore humbly prayed that, this Hon'ble Tribunal, may be pleased to accept my response on behalf of the Board and thus render justice.

Solemnly affirmed at Chennai on this
30th day of January 2023 and signed
his name in my presence


Superintending Engineer (South West)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

Before me


18/1/2021

ADVOCATE :: CHENNAI
I. Rollence Samuel,
57, LC, MHC, CH -104.

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Chennai,

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:Applicant

Vs.

Chennai Metropolitan
Water Supply and
Sewerage Board
(CMWSSB) represented
by its Managing Director,
Santhome Road,
MRC Nagar,
Chennai – 28.
: Respondent

REPORT FILED BY 10TH RESPONDENT

Mr. Gautam Raman

Counsel for 10th Respondent